

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 446
ANSWERED ON 15/09/2020

PENDING WAGE UNDER MGNREGS

446. SHRI ARUN SAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the amount for wage payment is pending to the States under Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS);
- (b) if so, the details thereof of Chhattisgarh, State-wise including in Bilaspur and Mungeli district;
- (c) whether an amount for payment of wage and material is pending in Bilaspur district of Chhattisgarh;
- (d) if so, the details thereof including the reasons for such pendency of wages; and
- (e) the time by which the pending amount is likely to be released?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a)&(b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is demand driven wage employment programme. Wage payment is made on regular basis. Under DBT wage payment is made directly to the bank/post office account of the beneficiary by the central Government through the National Electronic Fund Management System after receiving the Fund transfer order (FTO) from State Government through PFMS. The wage payment for state of Chhattisgarh is being made through DBT, except 4 IAP districts wherein cash payment provision is made as an exception till October 2020. There is no pendency of wage payment for the state of Chhattisgarh as on 11.09.2020. In case of some of the states, as on 11.9.2020, FTOs are pending and the detail is at **Annexure**. The department aims at clearing the pendency on daily basis.

(c)&(d) Fund release is a continuous process. Government of India releases material and admin funds to State Government and State Government releases the fund to its Districts accordingly. Government of India does not release material funds directly to the District.

(e) Does not arise.

Annexure referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No.446 dated 15.09.2020

Status of Pending FTOs under Mahatma Gandhi NREGA (as on 11.09.2020) (Rs. in lakh)

Sl. No.	NeFMS States/UT	Wages Pending FTO
1	Andhra Pradesh	2283.26466
2	Himachal Pradesh	4673.55769
3	Jharkhand	2686.56751
4	Madhya Pradesh	5923.87001
5	Mizoram	4150.89157
6	Punjab	6386.81660
8	Uttar Pradesh	12178.28705
9	West Bengal	39757.05115
10	Puducherry	74.12165